

Shri J. N. Hazarika: We had a joint foreign exchange account before the new treaty of trade and transit with Nepal came into force with effect from the 30th November, 1960. In the last few years—I am not sure and am subject to correction—we provided Rs. 40 lakhs or so of foreign exchange to the Nepal Government and probably the Nepal Government have also issued licences. To what extent they have utilised it, we do not know.

Shri Hem Barua: May I know whether the attention of the Government has been drawn to a statement made by Dr. Tulsi Giri to the effect that they want India to give them more help and in a better way? If so, may I know whether the nature of this better way was indicated by Dr. Tulsi Giri when he met our Prime Minister here?

Shri J. N. Hazarika: I am not aware of it.

Shri Hem Barua: Am I to understand that it does not percolate to that level?

Mr. Speaker: It has not come up to him. Hon. Member asked him a question and he has given him a straight answer that we have not received any such thing.

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि जो हमारी सरकार नेपाल को एड देती है और जो काम नेपाल में करती है उसकी कोई पब्लिसिटी भी करती है या नहीं, जैसा कि दूसरे देशों की सरकारें अपनी एड के बारे में करती हैं ?

बैदेशिक कार्य मंत्री के सभा-सचिव :
(श्री साबत झलो खां) : किसी की मदद करके क्या पब्लिसिटी करे ।

Shrimati Ila Palchoudhuri: May I know the result of the discussion with Shri Rhisikesh Shah, Nepal's Minister for Economic Affairs, who came here? Was there any decision taken regarding this aid?

Shri J. N. Hazarika: During his last visit to India Dr. Tulsi Giri, the

Foreign Minister of Nepal, informally mentioned that the Nepal Government had no credit balance in the foreign exchange account and that they would like to have some advance of foreign exchange from the Government of India.

Press Party's Visit to Nagaland

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*909. { Shri S. A. Mehdi:
Shri P. G. Deb:

Will the **Prime Minister** be pleased to state:

(a) whether Government have seen allegations by the Press Party sent to Naga Hills that the manifesto given to press men was cyclostyled at the local Church Mission; and

(b) if so, the steps taken to curb the political activities of the Missionaries?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) and (b). The Government are aware of the fact that these papers were cyclostyled at the Kohima Church.

The matter has been taken up with the Head of the Church in Nagaland.

There is only one foreign Christian Missionary in the Naga Hills. He has confined himself to religious work and has kept clear of the political activities.

Shri S. M. Banerjee: The hon. Parliamentary Secretary has stated that this was cyclostyled in a Church. I want to know whether it has been brought to the notice of the Government that certain missionaries are constantly working in the interests of the Naga hostiles and, if so, whether any enquiry has been made into the conduct of such missionaries.

Shri J. N. Hazarika: As I said, there is only one foreign Christian missionary in the Naga Hills. I am not aware of other missionaries having political activity.

Shri S. M. Banerjee: It has been brought to our notice that certain missionaries are in close contact with Mr. Phizo who is outside the country and this trouble which has aggravated recently is because of their interference. Has the Government set up any machinery to control the conduct of those missionaries who are aiding or fomenting the trouble in Nagaland?

Shri J. N. Hazarika: Yes, Sir; it is always being watched.

Shrimati Manjula Devi: There is an inner line in Nagaland and there is no easy access for outsiders to get inside Nagaland. I would like to know the name of these missionaries and how they had access to the inner Nagaland.

Shri J. N. Hazarika: I have not followed the question.

Mr. Speaker: She wants to know that when outsiders are not allowed inside Nagaland how it happens that the missionaries had access to it.

Shri J. N. Hazarika: They had existed there since long.

Shri Vidya Charan Shukla: May I know if any other complaints have been received about the anti-Indian political activities of foreign missionaries in Nagaland in the last few years?

Shri J. N. Hazarika: No, Sir.

Shri Tyagi: Are the Government aware that some of these missionaries working in Nagaland are receiving money from foreign countries? If so, are the Government keeping an eye on them?

Shri J. N. Hazarika: We are not aware of that.

Shri Braj Raj Singh: The hon. Parliamentary Secretary has just now said that this Church Mission was in the inner line of Nagaland and that it had existed there since long. Since the activities of the Church Mission are found to be anti-national, will the Government think over the desirability of turning out the Mission from the inner line at least in Nagaland?

Mr. Speaker: Are the Government taking steps to see that in view of the political activities of this Mission they are no longer allowed to house themselves in the inner area?

Shri J. N. Hazarika: Notice.

Mr. Speaker: What is the answer?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): He requires notice, Sir.

Shri Hem Barua: In view of the fact that the British power went to the Hills with a gun in one hand and a Bible in the other and have left the gun and the Bible there, what steps have Government taken to wipe out the gun and the Bible from there?

Mr. Speaker: It is a general question.

Shri Braj Raj Singh: I do not know what for he wanted notice. The difficulty is.....

Mr. Speaker: There is no question of quarrelling with the hon. Parliamentary Secretary. The hon. Member asked a question as to what steps, if any, are being taken to turn out that missionary from inside the line to outside the line. He says that he wants notice. What is the harm in it?

12 hrs.

Shri J. N. Hazarika: If anybody goes there for political activities, he will be turned out.

Mr. Speaker: The Question Hour is over.

SHORT NOTICE QUESTION

Manganese Mines in Madhya Pradesh

S.N.Q. 7. Shri Vidya Charan Shukla: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether many of the manganese mining leases of the Central Provinces Manganese Ore Company are due to expire in the near future and the applications for their renewal have been made;